

Poverty conditions in the Country

2108. SHRI P. G. MAVALANKAR: Will the Minister of PLANNING be pleased to state:

(a) whether poverty conditions in the country are increasing or decreasing during these years of the decade of the seventies;

(b) the total number of people who are subsisting below the poverty line during the years 1971 to 1976;

(c) effective steps being taken to tackle this problem; and

(d) facts regarding poverty in the urban and rural areas?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) According to a

Percentage of People below Poverty line.

| Year | Rural | | Urban | | All-India | |
|-----------|---------------|-------------------|---------------|-------------------|---------------|-------------------|
| | Working Group | Dandekar and Rath | Working Group | Dandekar and Rath | Working Group | Dandekar and Rath |
| 1968-69 . | 67.3 | 50.3 | 63.1 | 55.3 | 66.5 | 51.3 |
| 1970-71 . | 64.1 | 45.6 | 57.3 | 50.5 | 62.7 | 46.5 |
| 1973-74 . | 60.6 | 41.4 | 55.2 | 48.1 | 59.5 | 42.7 |

(c) The Planning Commission has been asked to pay special attention to the problem of alleviation of poverty in the formulation of the Sixth Five Year Plan. Efforts are also being made to strengthen the programmes in the existing plans which can assist the weaker sections of the population to improve their economic condition. The Annual Plan for 1977-78 has been re-cast to allocate 30 per cent of the funds to agricultural and allied items, and to generate 2.5 million jobs in the rural industries sector.

recent preliminary study by the C.S.O. there was some fall in the proportion of people living below the poverty line between 1968-69 and 1973-74. Estimates have not been made beyond 1973-74.

(b) and (d): Estimates of the number of persons below the poverty line vary depending on the assumptions made as to the *per-capita* expenditure required for a minimum acceptable level of living. The upper limit of Rs. 20 per capita per month at 1960-61 prices (Urban at Rs. 25, implying Rural at Rs. 18.90), as assumed by the Planning Commission Working Group of 1962, gives different estimates from those prepared by using the norms (Urban Rs. 22.50 and Rural Rs. 15.00) indicated in a study on "Poverty in India" by Prof. V. N. Dandekar and Prof. N. Rath. The estimates prepared by the C.S.O. are as follows:—

Development of Small Industries in Kerala

2110. SHRI M. N. GOVINDAN NAIR: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Kerala State Government has evolved a 10,000 small industries scheme for the development of the industries in the villages;

(b) if so, the salient features thereof;

(c) whether the State Government has sought financial assistance from the Centre for this scheme; and

(d) if so, the amount thereof and Government's reaction thereto?

THE MINISTER OF INDUSTRY
(SHRI BRIJ LAL VERMA): (a) Yes, Sir.

(b) The State Government has evolved and is implementing New Industries Programme (NIP) for starting 10,000 small scale units during 1975-76 to 1978-79. A good proportion of this number is being set up in mini Industrial Estates in Panchayats, each Estate accommodating 10 small units. Mini Industrial Estate building is constructed on one acre of land given by the panchayat free of cost. The entrepreneur is provided with building and machinery on remitting 10 per cent of its cost. 10 per cent of investment is contributed by Government as margin money. The remaining 80 per cent is obtained from Banks and Kerala State Financial Corporation.

(c) No formal request has been made.

(d) Does not arise.

Investigation into death of Dr. Chugh and his family in Delhi

2111. SHRI A. BALA PAJANOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been any progress in the investigation of the accident which led to the tragic demise of Dr. Chugh and his family in Delhi; and

(b) if so, the broad outlines thereof?

THE MINISTER OF HOME AFFAIRS
(SHRI CHARAN SINGH): (a) and (b). Yes, Sir. According to information

received from the Delhi Police, the accused driver has been arrested and the case is likely to be put up in the Court shortly.

राजस्थान के भूतपूर्व सैनिकों को भूमि का प्रावटन

2112. श्री चतुर्भुज : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में कितने भूतपूर्व सैनिकों को अब तक भूमि आवंटित की गई है; और

(ख) कितने आवेदन पत्र अनिर्णीत पड़े हैं और इनका निपटान कब तक किये जाने की सम्भावना है ?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) और (ख) भूतपूर्व सैनिकों को भूमि का प्रावटन राज्य सरकारों द्वारा किया जाता है। राजस्थान सरकार से अपेक्षित सूचना भेजने के लिए कहा गया है। सूचना प्राप्त होने पर सदन के पटल पर रख दी जाएगी।

Watch on politicians ordered by erstwhile Prime Minister

2113. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he is aware of the fact that the erstwhile Prime Minister, Shrimati Indira Gandhi had ordered extensive intelligence watch on the politicians who are critical of her;

(b) if so, facts thereof; and

(c) what steps have been taken against those who were involved in this activity which was not done in order to safeguard the interests of the State?